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NOTE

OA No. 1101/06

Notice recd by Sri
S. Singh. on behalf of
resps. and CA filed.
on 14/12/06, No RA
recd so far. Case
is admitted.

MAs Pending

- ① Four Unnumbered MAs filed
on 14/12/06 with CA.
- A - for condoning the delay.
 - B - for accept the CA on record.
 - C - Vacate the stay order dt 05/10/06.
 - D - Dismissed the Present OA.

Submitted.

kg
22/01/08

28/8/08

Hon. Mr. A.K. Gaur, J.M.

Hon. Mrs. Mangulika Gaudam, Am.

None for the Parties even in the
revised Call. On the last date i.e.
31/10/07 none had appeared on behalf
of either of the Parties. It appears
that the Applicant has lost interest
in Prosecuting the Case. The OA is
dismissed in Default & for non-
Prosecution.

Mangulika
Am.

kg
Jm

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